

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

18. IA/1919/2023 & IA/1920/2023 C.P. (IB)/2534(MB)201

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: HIMGIRI TEXTILES
Vs.
SHIRT COMPANY I PVT LTD

SECTION: 9 of IBC 2016

ORDER

Mr. Atishay Jain, Ld. Counsel appearing for the Applicant in IA 1919 of 2023, IA 1920 of 2023 – Ms. Tanushree Sogani i/b. Mr. Kunal Kanungo, Ld. Counsel appearing for the Applicant and Mr. Aman Jhanwar, Ld. Counsel appearing for the Respondent are present through virtual hearing.

At the request of the parties, the matter is adjourned to 17.05.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)